BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH, AT CHENNAI
ORIGINAL APPLICATION NO. 87 OF 2022 (SZ)

IN THE MATTER OF:

Mohaque Mehra **...Applicant**

And

The State of Karnataka and Others **...Respondents**

ADDITIONAL TYPED SET

S. No.	Date	Particulars	Pg No.
1.	24.11.2021	Representation before Hon'ble Ministry of Forest with acknowledgement	1
2.	11.07.2022	Representation before Lokayukta with acknowledgement	4

Certified that the above documents are true copies of their original
Dated at Chennai this the 10th day of August, 2022

M/S. taauRS Associates
S. Sai Sathya Jith &
S. Kamalesh Kannan

Office :- No.22/28, Menod Street, Pursawalkam, Chennai 600 007
Ph.No :- 9884422695
Email ID :- taaurs@gmail.com

COUNSEL FOR THE APPLICANT

24/11/2021

Alur

ಡಿ ಎಫ್ ಓ.

ಸಂಖ್ಯೆ: ಅಆಪಾಸ & ಗ್ರಾವ್ಯಸ/ 665 /2021-22
ದಿನಾಂಕ: 27-1-22

ಅರ್ಜಿದಾರರ ಮನವಿಯನ್ನು ನಿಯಮಾನುಸಾರ ಪರಿಶೀಲಿಸಿ ಸೂಕ್ತ ಕ್ರಮ ಕೈಗೊಳ್ಳುವಂತೆ ತಮ್ಮನ್ನು ಕೋರಲು ಮಾನ್ಯ ಸಚಿವರಿಂದ ನಿರ್ದೇಶಿತನಾಗಿದ್ದೇನೆ.

ಅರಣ್ಯ ಹಾಗೂ ಆಹಾರ, ನಾಗರಿಕ ಸರಬರಾಜು ಮತ್ತು ಗ್ರಾಹಕರ ವ್ಯವಹಾರಗಳ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ

To,

HON'BLE MINISTRY OF FOREST ,

Karnataka State Govt

FROM,

Mohaque Deepak Mehra

S/o Deepak Keval Mehra

Aged 35 Yrs ,

Abban Village ,

K-Hoskote Hobli ,

Alur Taluk ,

Hassan dist .

Respected sir,

Sub :- Illegal encroachment of forest land .

In the Abbana village, K-Hosakote Hobli , Alur taluk , Hassan dist bearing Svy no 128 admeasuring 70 care 32 Gunta there exists forest land measuring 67 acre 12 gunta out of which the 11 acre of land was illegally encroached by 1.) Dharmappa S/o Mallegowda , 2) Subbegowda S/o Mallegwoda 3) Raju S/o Sanagappa Gowda , Vishwanath S/o Eregowda, Chandregowda S/o Gurulingegowda, Dharmashekar S/o Sangappa gowda , Kanthraju S/o Mallegowda & had illegally planted Coffe, Silver trees & illegal houses were constructed overthere . With regard to encroachment , On dated 31/08/2021 the villegants of abbana have complained to ACF &

ಆರ್. ಪಿ. ೫೪
आर.पि.-५४
R.P.-54

ಭಾರತೀಯ ಅಂಚೆ ಇಲಾಖೆ
भारतीय डाक विभाग
DEPARTMENT OF POSTS, INDIA

ಸ್ವೀಕೃತಿ ಪತ್ರ / पत्र स्वीकृति / ACKNOWLEDGEMENT

ನೋಂದಾಯಿತ ಪತ್ರ / ಅಂಚೆಕಾರ್ಡು / ಪ್ಯಾಕೇಟ್/ ಪಾರ್ಸಲನ್ನು ಸ್ವೀಕರಿಸಲಾಗಿದೆ.
रजिस्ट्री / पत्र / पार्सल प्राप्त हुआ
Received Registered / Letter / Parcel ____________

ಕ್ರಮಾಂಕ. क्रं./No.	ದಿನಾಂಕ ता./Date	ಅಂ.ಕ.ಘ / डा.घ.का./PO.

* ರೂ.ಗಳಿಗೆ ವಿಮೆ ಮಾಡಲಾಗಿದೆ. बिमे का मूल्य रुपयों में ____________

Insured for Rupees ____________

* ಸ್ವೀಕರಿಸುವವರ ಹೆಸರು पानेवाले

Addressed to PRINCIPAL CHIEF CONSERVATOR OF FOREST

On ____________

ಬಟವಾಡೆ ಅಂಚೆ ಕಚೇರಿಯ ದಿನಾಂಕ ಮೊಹರು
वितरण डाकघर की तारीख-मोहर
Date Stamp of Office of Delivery

ಸ್ವೀಕರಿಸುವವರ ಸಹಿ ಮತ್ತು ಹೆಸರು
पानेवाले के हस्ताक्षर और नाम
Signature and Name of Recipient

* ಅಗತ್ಯವಿಲ್ಲದುದನ್ನು ಹೊಡೆದು ಹಾಕಿ
* अनावश्यक को काट दिया जाए
* Strike Out if not relevant

(೭)

ಕಳುಹಿಸುವ ಅಂಚೆ ಕಚೇರಿಯ ದಿನಾಂಕ ಮೊಹರು
प्रेषक डाकघर की तारीख मोहर

Date Stamp of office of Posting

ಕಳುಹಿಸುವ ಅಂಚೆ ಕಚೇರಿಯ ಹೆಸರಿನ ಮೊಹರು
प्रेषक डाकघर की नाम मोहर
Name Stamp of office of Posting

PSD/HB/RP-54 Pads /Low Tender Ass/Saraswati Papertech Nasha /50000 pads

ಅಂಚೆ ಸೇವೆಯಲ್ಲಿ
डाक सेवार्थ
On Postal
Service

MOHAMQOE DEEPAK
MEHRA, Aged 35Y
ABBANA VILLAGE
K-HOSKOTE, ALUR(T)
HASSAN (D)

ಪಿನ್ पिन/ PIN

5	7	3	2	1	4

③

ಗೆ,

ಮಾನ್ಯ ಉಪ ಲೋಕಾಯುಕ್ತರು,

ಕರ್ನಾಟಕ ಲೋಕಾಯುಕ್ತ

ಬೆಂಗಳೂರು.

ಇಂದ,

ಮೋಹಕ್ ದೀಪಕ್ ಮಹರಾ

ಬಿನ್ ದೀಪಕ್ ಕೇವಲ್ ಮಹರಾ

ಅಬ್ಬನ ಗ್ರಾಮ,

ಕೆ. ಹೊಸಕೋಟೆ ಹೋಬಳಿ,

ಆಲೂರು ತಾಲ್ಲೂಕು,

ಹಾಸನ ಜಿಲ್ಲೆ.

ವಿಷಯ :- ಹಾಸನ ಜಿಲ್ಲೆ, ಆಲೂರು ತಾಲ್ಲೂಕು, ಕೆ. ಹೊಸಕೋಟೆ ಹೋಬಳಿ, ಅಬ್ಬನ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ 128 ರಲ್ಲಿ 11 ಎಕರೆ ಅರಣ್ಯ ಭೂಮಿಯಲ್ಲಿ ಕಾನೂನು ಬಾಹಿರವಾಗಿ, ಒತ್ತುವರಿ ಮಾಡಿಕೊಂಡು, ಅಕ್ರಮವಾಗಿ ಕಟ್ಟಡ ನಿರ್ಮಾಣ ಮಾಡಿರುವ ಸಂಬಂಧ ಅರಣ್ಯ ಅಧಿಕಾರಿಗಳು ಯಾವುದೇ ಕ್ರಮ ತೆಗೆದುಕೊಳ್ಳದೇ ಇರುವ ಸಂಬಂಧ ದೂರು.

ಮಾನ್ಯರೇ, ನಿಮಗೆ ಈ ಮೂಲಕ ತಿಳಿಯಪಡಿಸುವುದೇನೆಂದರೆ, ಹಾಸನ ಜಿಲ್ಲೆ, ಆಲೂರು ತಾಲ್ಲೂಕು, ಕೆ. ಹೊಸಕೋಟೆ ಹೋಬಳಿ, ಅಬ್ಬನ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ 128 ರಲ್ಲಿ ಒಟ್ಟು 70 ಎಕರೆ 32 ಗುಂಟೆ ಜಮೀನು ಇದ್ದು, ಇದರಲ್ಲಿ ಅರಣ್ಯ ಇಲಾಖೆಗೆಂದು 67 ಎಕರೆ 12 ಗುಂಟೆ ಜಮೀನನ್ನು ಮೀಸಲಾಗಿ ಇಟ್ಟಿದ್ದು, ಮತ್ತು ಕಾಡಾನೆ ಹಾವಳಿಯನ್ನು ತಡೆಯಲು ಕಾರಿಡಾರ್‌ಗೆ ಮೀಸಲಿಟ್ಟಿರುವುದರಿಂದ ಸದರಿ ಈ ಜಮೀನಿನಲ್ಲಿ 11 ಎಕರೆ ಜಮೀನನ್ನು ಕಾನೂನು ಬಾಹಿರವಾಗಿ ಅಬ್ಬನ ಗ್ರಾಮದ ನಿವಾಸಿಗಳಾದ ಧರ್ಮಪ್ಪ ಬಿನ್ ಮಲ್ಲೇಗೌಡ, ಸುಬ್ಬೇಗೌಡ ಬಿನ್ ಮಲ್ಲೇಗೌಡ, ರಾಜು ಬಿನ್ ಮಲ್ಲೇಗೌಡ, ಕಾಂತರಾಜು ಬಿನ್ ಮಲ್ಲೇಗೌಡ, ಚಂದ್ರೇಗೌಡ ಬಿನ್ ಗುರುಲಿಂಗೇಗೌಡ, ಧರ್ಮಶೇಖರ ಬಿನ್ ಸಂಗಪ್ಪಗೌಡ, ವಿಶ್ವನಾಥ ಬಿನ್ ಈರೇಗೌಡ, ಇವರುಗಳು ವಾಸದ ಮನೆಯನ್ನು ನಿರ್ಮಿಸಿಕೊಂಡು ಹಾಗೂ ಕಾಫಿ, ಸಿಲ್ವರ್ ಇತರ ಕಾಡು ಜಾತಿಯ ಮರಗಳ ಬೆಳೆದುಕೊಂಡು ಆಕ್ರಮವಾಗಿ ಸ್ವಾಧೀನ ಅನುಭವದಲ್ಲಿರುತ್ತಾರೆ. ಇದರಿಂದ ಕಾಡಾನೆ ಹಾವಳಿಯೂ ಸಹ ಹೆಚ್ಚಾಗಿದ್ದು, ನಮ್ಮಗಳಿಗೆ ತೊಂದರೆ ಉಂಟಾಗಿರುತ್ತದೆ.

ಆದ್ದರಿಂದ ಸಂಬಂದಪಟ್ಟವರಾದ ನೀವು ಸ್ಥಳ ಪರಿಶೀಲನೆ ಮಾಡಿ , ಸದರಿ ಜಾಗವನ್ನು ಒತ್ತುವರಿ ಮಾಡಿಕೊಂಡಿರುವವರ ಮೇಲೆ ಸೂಕ್ತ ಕಾನೂನು ಕ್ರಮ ಜರುಗಿಸಿ ಮತ್ತು ಮೇಲ್ಕಂಡವರಿಂದ ಸದರಿ ಜಾಗವನ್ನು ತೆರವುಗೊಳಿಸಿ ಅರಣ್ಯ ಭೂಮಿಯಾಗಿ ಮೀಸಲಿಡಬೇಕೆಂದು ದಿನಾಂಕ: 31/08/2021 ರಂದು ಅಬ್ಬನ ಗ್ರಾಮದ ವ್ಯಾಪ್ತಿಯ RFO, ACF, DCF ರವರಿಗೆ ಅಬ್ಬನ ಗ್ರಾಮಸ್ಥರಿಂದ ದೂರನ್ನು ನೀಡಿದ್ದು, ಈ ಸಂಬಂಧ ಯಾವುದೇ ಕ್ರಮ ಕೈಗೊಂಡಿರುವುದಿಲ್ಲ.

ಆದ್ದರಿಂದ ಇವರುಗಳ ಮೇಲೆ ಸೂಕ್ತ ಕ್ರಮ ಕೈಗೊಳ್ಳಬೇಕೆಂದು ತಮ್ಮಲ್ಲಿ ಈ ಮೂಲಕ ಪ್ರಾರ್ಥಿಸಿಕೊಳ್ಳುತ್ತೇವೆ.

ಇತಿ,

(ಮೋಹಕ್ ದೀಪಕ್ ಮಹರಾ)

ದಿನಾಂಕ :- 11-07-2022

ಸ್ಥಳ :- ಬೆಂಗಳೂರು.

To
The Deputy Lokayukta
Karnataka Lokayukta
Bangalore

From
Mohak Deepak Mehra
S/o Deepak Keval Mehra
Abbana Village, K. Hosakote Hobli
Alur Taluk, Hassan District

Sub : Hassan District, Alur Taluk, K. Hosakote, complaint related to illegal construction of 11 acres of forest land in Survey No. 128 of Abbana village, K. Hoskote Hobli and no action being taken by the forest authorities - reg.

Sir,

You are hereby informed that there is a total land of 70 acres 32 guntas in Survey No. 128 of Abbana village out of which 67 acres 12 guntas land has been earmarked for forest department for reserved for corridor for prevention of invasion of wild elephants and out of this 11 acres of land has been illegally occupied by the residents of Abbana village, Dharmappa S/o Mallegowda, Subbegowda S/o Mallegowda, Raju S/o Mallegowda, Kantha Raju S/o Mallegowda, Chandre Gowda S/o Gurulinge Gowda. Dharmashekar S/o Sangappa Gowda, Vishwanath S/O Eregowda and they have constructed residential houses and are growing coffee plantation, silver and other forest trees and are enjoying the same illegally, On account of this the problem of wild elephants has increased and we are facing difficulties.

Therefore, the villagers of Abbana had complained 0n 31/08/2021 to the jurisdictional RFO, ACF and DCF requesting the concerned, to conduct inspection of the site, take appropriate legal action against those encroaching on the said land and clear the said land from the above and reserve it as forest land, but they have not taken any action on the complaint.

Therefore, I hereby request you take suitable action against them.

Yours faithfully
(Mohak Deepak Mehra)

Date : 11.07.2022
Place : Bangalore

Acknowledgement

Karnataka Lokayukta

(Under Section 7 of the Karnataka Lokayukta Act, 1984)

CASE NUMBER : COMPT/UPLOK/MYS/2547/2022

District : Hasana UPLOK-2

BY :

1. **MOHAQUE DEEPAK MEHRA**

S/o Deepak Mehra, Abbana Village, Hosakote Hobli,
Aluru Taluk, Hassan District.
573214

COMPLAINANT/S

AGAINST :

1. **MARUSWAMI**

Range Forest Officer, Alur Forest Office, Byrapura,
Hassan.

2. **RAVINDRA KUMAR**

Assistant Conservator of Forest, Hassan Sub-Division,
Hassan.

RESPONDENT/S

Allegation/Grievance Brief :	Dereliction of duty.
Received From :	In person
Received On :	11-07-2022
Complaint stands allotted to :	DRE-5
Phone Number :	080-22257013 Extn - 315

11/07/2022

IN THE NATIONAL GREEN

TRIBUNAL, (SZ) CHENNAI

OA. No 87 of 2022

ADDITIONAL TYPED SET

COUNSEL FOR APPLICANT